

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

The Goa Waste Management (Amendment) Bill, 2021

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(Bill No. 29 of 2021)

(As passed by the Legislative Assembly of the State of Goa)

GOA LEGISLATURE SECRETARIAT, ASSEMBLY HALL, PORVORIM, GOA JULY, 2021

The Goa Waste Management (Amendment) Bill, 2021

(Bill No. 29 of 2021)

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BILL

to amend the Goa Waste Management Corporation Act, 2016.

BE it enacted by the Legislative Assembly of Goa in the seventy- second Year of the Republic of India as follows:—

1. Short title, extent and commencement.— (1) This Act may be called the Goa Waste Management (Amendment) Act, 2021.

(2) It shall come into force at once.

2. Amendment of section 1.— In section 1 of the Goa Waste Management Corporation Act, 2016 (Goa Act 19 of 2016), (hereinafter referred to as the "principal Act"), for the expression ""The Goa Waste Management Corporation Act, 2016", the expression "the Goa Waste Management Act, 2016" shall be substituted.

3. Amendment of section 2.— In section 2 of the principal Act, for clause (e), the following clause shall be substituted, namely:-

(e) " Corporation" means the Goa Waste Management Corporation established under section 3;".